NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 537/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Akshat Developers

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Alpana Ghone Adv. For
Sunila Chavan Applicant

1/6.

Shruti Kelji

ORDER

CSA 224/230-232/NCLT/MB/MAH/2017

CSA 225/230-232/NCLT/MB/MAH/2017

CSA 229/230-232/NCLT/MB/MAH/2017

CSA 537/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.7.2017.

sd/-V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)